# Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

## LOK SABHA STARRED QUESTION NO. \*6 TO BE ANSWERED ON 11.12.2018

#### SALE OF PULSES

\*6. SHRIMATI VEENA DEVI: (OIH)

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has announced to sell pulses from the buffer stock to the State Governments at discounted rates;
- (b) if so, the facts in this regard along with the quantum of pulses sold till October, 2018; and
- (c) the quantum of pulses remaining in the buffer stock during the said period?

#### **ANSWER**

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री राम विलास पासवान)

#### THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a) to (c): A Statement is laid on the Table of the House.

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### STATEMENT REFERRED IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO.\*6 FOR 11.12.2018 REGARDING SALE OF PULSES.

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(a) to (c) Government has approved a scheme for release of pulses at discounted rates for utilization by States/UTs under various welfare schemes like Mid Day Meal (MDM), Integrated Child Development Services (ICDS), Public Distribution System (PDS), etc. Under this scheme, of the total stock of pulses procured by Government of India, 34.88 Lakh MT (LMT) is being offered to States/UTs with central subsidy of ₹15 per kg. This subsidy will be available to States/UTs on the aforesaid stock up to September 2019 or till the stock last, whichever is earlier. Based on the demand received from States/UTs for their welfare schemes, 89,843 MT of pulses were allocated to them till October,2018 leaving a balance of about 33.98 LMT for release under this scheme.

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